

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1396 of 2019

IN THE MATTER OF:

K. Surekha

...Appellant

Versus

Sarvottam Ispat Ltd.

...Respondent

For Appellant: None.

For Respondent: Mr. Karan Gandhi and Ms. Sudiksha Saini, Advocates.

O R D E R

26.02.2020 List the Appeal 'For Admission (After Notice)' on **2nd March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)